

ITEM NO.101

COURT NO.15

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 688/2011

SUNIL

Appellant(s)

VERSUS

STATE OF NCT OF DELHI

Respondent(s)

([TOP OF THE BOARD])

WITH

CrI.A. No. 689/2011 (II-C)

CrI.A. No. 785/2011 (II-C)

Date : 26-04-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. Sudarshan Rajan, AOR
Mr. Mahesh Kumar, Adv.
Mr. Hitain Bajaj, Adv.
Mr. Rohit Bhardwaj, Adv.
Mr. Ramesh Rawat, Adv.
Mr. Lakshay Laroiya, Adv.

For Respondent(s) Mr. Jayant K.sud, A.S.G.
Mr. Kartik Jasra, Adv.
Mr. Shreekant Neelappa Terdal, AOR
Mr. Mukul Singh, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. Rajan Kr.chourasia, Adv.
Dr. N. Visakamurthy, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List tomorrow, top of the Board.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR